

**F.No.: N-15011/157/2024-NC**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Notary Cell**

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4th Floor, Middle B Wing, Janpath Bhawan,  
Janpath, New Delhi-110001 Dated: 09.12.2025

**NOTICE**

**Subject:** Cancellation of Certificate of Practice of Notary – case of Shri Devi Singh Rathore, Notary Reg No. 6381

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(i) of the Notaries Rules, 1956, has decided to cancel the Certificate of Practice of Shri Devi Singh Rathore, Reg No. 6381 to practice as a Notary. Accordingly, his name is removed from the Register of Notaries under Section 10(d) of the Notaries Act, 1952. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Date of Cancellation and removal	Reason of Cancellation and removal
Shri Devi Singh Rathore	6381	Subhash Colony, Makrana (Nagaur), Rajasthan 341505	District Nagaur, Rajasthan.	09.12.2025	Rule 13 of Notaries Rules, 1956



**(Radhe Shyam Singh)**

Under Secretary, Notary Cell